

ITEM NO.44

COURT NO.8

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1106/2022

JAYA THAKUR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 30-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s)

Mr. Anup G. Choudhary, Sr. Adv.
Mr. J. Choudhary, Sr. Adv.
Mr. Varun Thakur, Adv.
Mr. Varinder Kumar Sharma, AOR

For Respondent(s)

Mr. Tushar Mehta, S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Zoheb Hossain, Adv.
Mr. Rajat Nair, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Navnjay Mahapatra, Adv.

Ms. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

To be heard alongwith M.A. No. 1756 of 2022 in W.P.(C) No.
1374 of 2020 on 27.02.2023.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)